

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA(I.B.C)/5033(MB)2023 C.P. (IB)/964(MB)2020

IN THE MATTER OF

Intec Capital Limited VS

... Petitioner

Vs

Innova Plastic Technologies Private Limited

... Respondent

U/s 7 & 60(5) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Suyesha Kakarla (PH)

For the Respondent:

ORDER

IA 5033 of 2023- Counsel for the Applicant prays for a short adjournment. Allowed as prayed for. List the above IA along with IA 3537 of 2023 on **08.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/